Unstarred Questions

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No, Sir, Vishwavidyalaya Metro Station is underground not because high rise construction is prohibited in this area but because the alignment of Delhi Metro Line-2, also called Yellow Line from Central Secretariat to Vishwavidyalaya was planned and approved as underground alignment on 17.09.1996 under Phase-I of Delhi Mass Rapid Transit System project. Further, it is clarified that high rise buildings are allowed as per Development Control Norms (DCN) under the Master Plan of Delhi (MPD-21) and provisions under Unified Building Bye-laws of Delhi (UBBL).

(b) DMRC has informed that Delhi University (DU) expressed concern about property development on its land near Viswavidyalaya Metro Station and filed a Petition No. 2743/2012 dated 07.05.2012 in the Hon'ble High Court of Delhi. After hearing, Hon'ble Court dismissed their petition on 27.04.2015 as DMRC has full right on the land and contentions of DU had no legal standing. After remaining silent for 03 years of the said order, DU filed another appeal (LPA No. 89/2018) in the Hon'ble High Court on 05.03.2018, which was dismissed by the Hon'ble Court on 29.10.2018.

Implementation of 'amrut'

- 479. SHRI DEREK O'BRIEN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) the details of gap in coverage of water supply before the inception of AMRUT and current gap in its;
 - (b) the date by which this gap would be filled up completely under AMRUT;
- (c) the details regarding the number and value of State Annual Action Plans (SAAPs) submitted by States/UTs, approved and implemented by the Ministry since inception of AMRUT; and
- (d) the total amount of Central Assistance approved and released during the entire Mission Period as on date, State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The Government of India launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 in 500 Mission cities across the country with focus on water supply, sewerage and septage management, storm water drainage, non-motorized urban transport and development of green spaces and parks. The Mission period is upto March, 2020.

Written Answers to

Unstarred Questions

As per Census 2011, the Mission covers 4.68 crore households out of which only 2.99 crore households had access to the potable safe drinking water at the start of the Mission. As per the information provided by the States/Union Territories (UTs), 48.59 lakh new tap connections have been provided in AMRUT cities till 31.12.2018.

- (b) Under AMRUT Mission States/UTs have the responsibility to provide tap water connections to 100% households in AMRUT cities by the end of Mission period through AMRUT and/or convergence.
- (c) Under AMRUT, the Ministry of Housing and Urban Affairs only approves State Annual Action Plan (SAAP) for each State/UT and releases Central Assistance as per Mission guidelines. Selection, approval, appraisal and implementation of individual project is done by the respective States/UTs. The Ministry of Housing and Urban Affairs has approved SAAPs for all States/UTs for entire Mission period amounting to ₹ 77,640 crore, including Central Assistance of ₹ 35,990 crore.

As per information provided by the States/UTs, works have been completed for 1,270 projects worth ₹ 2,995 crore and contracts have been awarded/works in progress for 3,202 projects worth ₹ 56,919 crore. Further, 967 projects worth ₹ 18,685 crore are under tendering and Detailed Project Reports (DPRs) worth ₹ 2,794 crore are yet to be approved. The State/UT-wise details of total approved SAAPs and implementation progress are given in the Statement-I (See below).

(d) The Ministry of Housing and Urban Affairs has so far released Central Assistance of ₹ 17,166.50 crore to the States/UTs under AMRUT. The States/UTwise total amount of Central Assistance approved for the entire Mission period and total amount of Central Assistance released under various components of AMRUT are given in the Statement-II.

Statement-I
Status in project implementation under AMRUT (as on 03.02.2019)

Sl. No.	States/UTs	Number of Cities (1)	SAAP Size (2)	Size Completed		Aw	Contract Awarded (4)		NIT Issued (5)		DPR Approved (6)		Total (3+4+5+6) (7)	
		···	Amount	Nos.	Amount	Nos.	Amount	Nos.	Amount	Nos.	Amount	Nos.	Amoun	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
1.	Andaman and Nicobar Islands	1	11	43	2	28	6	18.	=0	8	3	79	11	
2.	Andhra Pradesh	33	2,890	68	509	157	2,740	1	81	-	: <u>=</u> :	226	3,330	
3.	Arunachal Pradesh	1	140		100 200 200	4	15	4	50	2	50	10	115	
4.	Assam	4	657	i a i	=	8	11	-	150	3	330	11	341	
5.	Bihar	27	2,470	:-:	-	50	2,029	6	161	13	187	69	2,377	
6.	Chandigarh	Ĩ.	95	7	30	4	8	2	-	=	121	11	38	
7.	Chhattisgarh	9	2,193	47	39	116	1,923	37	675	20	3	220	2,639	
8.	Dadra and Nagar Haveli	1	11	8 = 0	-	2	41	-	-	-	-	2	41	
9.	Daman and Diu	1	18	(<u>2</u>)	~	3	26	=	-	=	7 4 1	3	26	
10.	Delhi	4	802	5	20	16	563	=	=	3	163	24	746	
11.	Goa	Ĭ	209	5	14	5	30	2	16	6	44	18	104	

12.	Gujarat	31	4,884	101	620	218	3,162	65	815	34	404	418	5,001
13.	Haryana	20	2,566	8	72	94	2,203	29	31	=	3.53	131	2,306
14.	Himachal Pradesh	2	305	12	19	44	164	7	30	11	17	74	231
15.	Jammu and Kashmir	5	593	22	48	65	438	4	38	1	5	92	529
16.	Jharkhand	7	1,246	10	10	45	1,603	4	2	<u>.</u>	-	59	1,615
17.	Karnataka	27	4,953	14	81	293	4,624	74	520	10	15	391	5,241
18.	Kerala	9	2,359	96	34	735	1,292	138	680	43	389	1,012	2,395
19.	Lakshadweep	1	4	121	<u> </u>	3	1	-	121	2	1	5	2
20.	Madhya Pradesh	34	6,201	27	215	167	6,132	7	83	15	14	216	6,444
21.	Maharashtra	44	7,759	32	68	153	6,862	11	746	1	123	197	7,798
22.	Manipur	1	180	1	1	3	207	-	:=:	2	3	6	212
23.	Meghalaya	1	80	920	<u>~</u>	4	5	=	-	2	0	6	5
24.	Mizoram	1	140	3	21	9	105			2	14	14	139
25.	Nagaland	2	120	2	1	7	34	=	-	4	36	13	71
26.	Odisha	9	1,599	46	240	142	1,399	3	73	-	>=	191	1,713
27.	Puducherry	3	65	1	0	9	16	3	14	5	22	18	52
28.	Punjab	16	2,767	2	71	16	293	32	773	27	253	77	1,389
29.	Rajasthan	29	3,224	24	76	109	2,932	16	182	Ĭ	34	150	3,224
30.	Sikkim	1	40	4	1	35	23	-	(=)	14	5	53	29
31.	Tamil Nadu	33	11,195	411	302	25	7,081	9	4,333	-	**	445	11,715

1	2	3	4	5	6	7	8	9	10	11	12	13	14
32.	Telangana	12	1,666	11	234	45	1,413	5	7	5	7	66	1,661
33.	Tripura	1	148	: - 3	-	7	19	3	117	-	8. - 3	10	137
34.	Uttar Pradesh	61	11,422	34	216	333	6,129	65	1,106	104	5,040	536	12,492
35.	Uttarakhand	7	593	12	14	71	333	10	55	11	58	104	460
36.	West Bengal	60	4,035	222	39	177	3,057	54	448	29	427	482	3,970
	Total	500	77,640	1,270	2,995	3,202	56,919	610	11,101	386	7,658	5,439	78,599

[#] Some States have uploaded projects in excess of SAAP size. In such cases, entire excess amount shall be borne by the States.

Statement-II

Details of Central Assistance approved and released under various components of AMRUT

Sl.	State/UT	Approved	Committed	CA Released	A&OE	Reform	GIS Based	JnNURM.
No.	1	SAAP Size	CA	(Projects)		Incentives	Master Plan	
1	2	3	4	5	6	7	8	9
1.	Andaman and Nicobar Islands	10.82	10.82	2.17	0.10	0.00	0.04	0.00
2.	Andhra Pradesh	2,890.17	1,056.62	619.69	38.69	93.08	13.66	4.17
3.	Arunachal Pradesh	140.25	126.22	25.25	1.65	0.00	0.49	65.18
4.	Assam	657.14	591.42	73.23	8.21	0.00	0.70	57.26
5.	Bihar	2,469.77	1,164.80	369.93	19.68	29.11	4.27	13.19
6.	Chandigarh	95.07	54.09	26.95	0.25	1.94	0.18	0.00

7.	Chhattisgarh	2,192.76	1,009.74	407.90	25.74	52.02	1.73	57.01
8.	Dadra and Nagar Haveli	10.82	10.82	2.16	0.11	0.00	0.00	0.00
9.	Daman and Diu	18.03	18.03	3.60	0.15	0.00	0.17	0.00
10.	Delhi	802.31	802.31	160.46	1.00	0.00	0.12	190.08
11.	Goa	209.18	104.58	20.91	0.25	3.71	0.17	1. 7 9
12.	Gujarat	4,884.42	2,069.96	518.78	21.54	99.87	5.51	137.60
13.	Haryana	2,565.74	764.51	152.90	9.23	6.40	3.04	0.00
14.	Himachal Pradesh	304.52	274.07	54.81	2.33	3.54	0.36	196.25
15.	Jammu and Kashmir	593.05	533.72	265.15	13.45	4.20	1.04	127.24
16.	Jharkhand	1,245.74	566.17	113.23	13.78	28.40	1.47	0.00
17.	Karnataka	4,952.87	2,318.79	1,141.87	50.52	57.56	4.89	180.53
18.	Kerala	2,359.38	1,161.20	232.24	22.89	47.57	1.29	26.06
19.	Lakshadweep	3.61	3.61	0.73	0.02	0.00	0.00	0.00
20.	Madhya Pradesh	6,200.67	2,592.86	1,471.29	63.15	172.14	6.45	394.93
21.	Maharashtra	7,759.32	3,534.08	706.81	60.03	170.13	6.18	546.44
22.	Manipur	180.31	162.28	32.46	0.25	0.00	0.18	66.95
23.	Meghalaya	80.14	72.12	8.91	1.21	0.00	0.19	63.73
24.	Mizoram	140.25	126.22	74.44	1.37	4.58	0.47	0.00
25.	Nagaland	120.22	108.19	21.63	1.70	0.00	0.36	9.48

1	2	3	4	5	6	7	8	9
26.	Odisha	1,598.96	796.97	472.40	16.40	41.66	0.46	19.24
27.	Puducherry	64.91	64.91	12.98	1.33	0.81	0.55	20.65
28.	Punjab	2,766.62	1,204.47	240.89	24.05	32.72	3.24	191.58
29.	Rajasthan	3,223.94	1,541.95	727.51	34.09	73.03	1.75	248.54
30.	Sikkim	40.06	36.06	7.21	0.41	0.00	0.18	3.41
31.	Tamil Nadu	11,194.78	4,756.58	1,686.74	43.03	231.72	3.20	107.61
32.	Telangana	1,666.26	832.60	302.00	13.16	68.44	2.30	81.10
33.	Tripura	148.25	133.43	26.68	1.86	1.70	0.18	9.75
34.	Uttar Pradesh	11,421.67	4,922.46	984.49	69.59	129.35	12.10	139.07
35.	Uttarakhand	593.02	533.72	149.49	1.75	0.00	1.19	32.11
36.	West Bengal	4,035.00	1,929.32	831.00	27.59	41.69	9.91	152.74
16	Sub Total	77,640.02	35,989.70	11,948.89	590.53	1,395.37	88.03	3,143.69